

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 4436
TO BE ANSWERED ON 02.04.2026**

CONSULTATIONS WITH TRADE UNIONS

4436. DR. FAUZIA KHAN:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether the Ministry is aware of Construction Workers Federation of India (CWFI) criticism that digital schemes like Digital Labour Chowk, Labour Chowk Facilitation Centre (LCFC) and Building and Other Construction Workers (BOCW) Cess portal de-unionize workers, bypass unions and enable surveillance;**
- (b) if so, whether prior consultations with trade unions or impact assessments on bargaining rights and privacy under BOCW Act were conducted; and**
- (c) if so, the details of feedback and mitigation and if not, the reasons therefor and the steps taken to address the concerns?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): The Central Government is committed to protect and promote the welfare, social security, safety and health of building workers. The provisions related to the same have also been provided in the Code on Social Security, 2020 (CoSS, 2020) and the Occupational Safety, Health and Working Conditions Code, 2020 (OSH & WC Code, 2020), which have come into force on 21.11.2025.

The Central Government has introduced a customizable mobile application for digital labour chowk, that may be utilized by States/UTs after its customisation as per their requirement, with a view to connect the employer and labour, digitally, in addition to the physical labour chowk.

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The Central Government in consultation with States/UTs is also committed for upgradation of existing labour chowks to Labour Chowk cum Facilitation Centre (LCFC) to improve labour chowk infrastructure with amenities like drinking water, toilets, creches etc.

The Central Government has also introduced a software for online collection of BOCW Cess, for customization and utilization by States/UTs at their own level as per their requirements with a view to provide them a comprehensive digital mechanism for collection of BOCW Cess more effectively.
